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रेल मंत्रालय  
(पश्चिम रेलवे)  
अधिसूचना

मुंबई, 15 अप्रैल, 2026

सा.का.नि. 282(अ).— रेल अधिनियम, 1989 (1989 का 24) (इसके बाद उक्त अधिनियम 2008 के रूप में संदर्भित) की धारा 20क की उपधारा (1) द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए, केन्द्रीय सरकार का यह समाधान हो जाने के बाद कि लोक प्रयोजन के लिए, भूमि, जिसका संक्षिप्त विवरण इसके साथ संलग्न अनुसूची में दिया गया है, विशेष रेल परियोजना के निष्पादन के लिए अपेक्षित है, गुजरात राज्य के वडोदरा जिले में समलाया रेलवे फ्लाईओवर ब्रिज (8.40 किमी) और लोटाना बाईपास लाइन (7.55 किमी) परियोजना सहित डभोई - समलाया (46.45 किमी) का आमान परिवर्तन, एतद्वारा ऐसी भूमि का अधिग्रहण करने के अपने इरादे की घोषणा करता है;

उक्त भूमि में रुचि रखने वाला कोई भी व्यक्ति, सरकारी राजपत्र में इस अधिसूचना के प्रकाशन की तारीख से तीस दिनों की अवधि के भीतर, उक्त अधिनियम की धारा 20 डी की उप-धारा (I) के तहत पूर्वोक्त उद्देश्य के लिए ऐसी भूमि के अधिग्रहण और उपयोग पर आपत्ति उठा सकता है;

ऐसी प्रत्येक आपत्ति सक्षम प्राधिकारी नामत प्रांत अधिकारी सावली, तालुका सेवा सदन कार्यालय सावली और प्रांत अधिकारी वाघोडिया, तालुका सेवासदन कार्यालय डभोई, जिला वडोदरा को लिखित रूप में की जाएगी और उसके आधार निर्धारित करेगा और सक्षम प्राधिकारी आपत्तिकर्ता को व्यक्तिगत रूप से या कानूनी व्यवसायी द्वारा सुनवाई का अवसर देगा और कर सकता है। ऐसी सभी आपत्तियों को सुनने के बाद और ऐसी आगे की जांच करने के बाद, यदि कोई हो, जैसा कि सक्षम प्राधिकारी आवश्यक समझता है, आदेश द्वारा, या तो आपत्तियों की अनुमति दें या अस्वीकार करें;

उक्त अधिनियम की धारा 20 (डी) की उप-धारा (II) के तहत सक्षम प्राधिकारी द्वारा किया गया कोई भी आदेश अंतिम होगा।

इस अधिसूचना के तहत कवर की गई भूमि की योजना और अन्य विवरण उपलब्ध हैं और सक्षम प्राधिकारी के उपरोक्त कार्यालय में इच्छुक व्यक्ति द्वारा निरीक्षण किया जा सकता है।

### अनुसूची

विशेष रेल परियोजना के लिए संरचना सहित अथवा संरचना रहित अधिग्रहीत की जाने वाली भूमि का संक्षिप्त विवरण, नामत: गुजरात राज्य में समलाया रेलवे फ्लाईओवर ब्रिज (8.40 किमी) और लोटाना बाईपास लाइन (7.55 किमी) परियोजना सहित डभोई - समलाया (46.45 किमी) का आमान परिवर्तन।

राज्य : गुजरात

जिला : वडोदरा

क्रमांक	नया सर्वे नंबर	भूमि का प्रकार	भूमि की प्रकृति	भूमि का क्षेत्रफल (वर्गमीटर में)
गाँव: गांगडिया		तालुका: सावली		
1	106	निजी	कृषि	2414
2	91/2	निजी	कृषि	1017
3	91/1	निजी	कृषि	5542
4	9	निजी	कृषि	2729
5	5	निजी	कृषि	4252
6	79/61	निजी	कृषि	4692
7	79/66/b	निजी	कृषि	3642
8	79/65/b	निजी	कृषि	2911
9	79/63/b	निजी	कृषि	4461
10	79/60/b	निजी	कृषि	5086
11	79/57/b	निजी	कृषि	840
12	47/3	निजी	कृषि	361
13	79/59/b	निजी	कृषि	6385
14	79/58/b	निजी	कृषि	5465
15	104	निजी	कृषि	1248
16	105	निजी	कृषि	1262
17	99/1	निजी	कृषि	1315
18	41	निजी	कृषि	12
19	61	निजी	कृषि	73
20	55/1	निजी	गैर- कृषि	575

21	91/1/a	निजी	कृषि	10
22	79/3/1	निजी	कृषि	2232
23	35	निजी	कृषि	317
24	50	निजी	कृषि	3160
25	49/1	निजी	कृषि	1011
26	54	निजी	कृषि	2476
27	82/9	निजी	कृषि	588
28	169	निजी	कृषि	5059
29	168	निजी	कृषि	9278
30	167	निजी	कृषि	3964
31	166	निजी	कृषि	4187
32	162	निजी	कृषि	698
33	157/2	निजी	कृषि	4941
34	150	निजी	कृषि	670
35	139	निजी	कृषि	2427
36	352	निजी	कृषि	2733
37	353/A	निजी	कृषि	753
38	274/1	निजी	कृषि	619
39	274/2	निजी	कृषि	737
40	349	निजी	कृषि	663
41	157/1	निजी	कृषि	798
42	298	निजी	कृषि	1785
43	383	निजी	कृषि	5338
44	354/A	निजी	कृषि	549
45	144/1	निजी	कृषि	1097
46	145/1	निजी	कृषि	796
47	149/1	निजी	कृषि	2160
48	281/A	निजी	कृषि	2263
49	281/C	निजी	कृषि	217
50	170	निजी	कृषि	932
51	165	निजी	कृषि	1712
52	113	निजी	कृषि	749
53	114	निजी	कृषि	1877
54	114/1	निजी	कृषि	2529
55	114/2	निजी	कृषि	3541
56	163/1	सरकारी	कृषि	859

57	344	सरकारी	कृषि	335
58	299	सरकारी	कृषि	12992
59	केनल	सरकारी	-	4389
60	रोड	सरकारी	-	1137
61	281/b	सरकारी	-	1048
62	353/b	सरकारी	-	82
63	354/b	सरकारी	-	481
64	36	सरकारी	-	9818
65	Kans	सरकारी	-	5671
कुल (वर्गमीटर)				163960
गाँव: लोटना		तालुका: सावली		
1	135/1/a	निजी	कृषि	2008
कुल (वर्गमीटर)				2008
गाँव: चंटियाडें		तालुका: सावली		
1	220	निजी	कृषि	900
कुल (वर्गमीटर)				900
गाँव: गरधिया		तालुका: सावली		
1	55	निजी	कृषि	1500
2	617	निजी	कृषि	100
3	59	निजी	कृषि	1600
कुल (वर्गमीटर)				3200

[फा. सं. E-379287-09]

राजेश श्रीवास्तव, मुख्य परियोजना प्रबंधक (नि)-I

**MINISTRY OF RAILWAYS****(Western Railway)****NOTIFICATION**

Mumbai, the 15th April, 2026

**G.S.R. 282(E).**— In exercise of the powers conferred by sub-section(I) of section 20A of the Railways Act, 1989 (24 of 1989) (hereinafter referred in as the said act 2008), the Central Government after being satisfied that for the public purpose, the land, the brief description of which has given in the schedule annexed hereto, is required for execution of the Special Railway Project, namely, Gauge Conversion of Dabhoi - Samalaya (46.45 Km) including Samlaya Railway fly over bridge (8.40 Km) and Lotana bye pass line (7.55 Km) Project in District Vadodara in the State of Gujarat, hereby declares its intention to acquired such land ;

Any person interested in the said land may, within a period of thirty days from the date of publication of this notification in the Official Gazette, raise objection to the acquisition and use of such land for the aforesaid purpose under sub-section(I) of section 20D of the said Act;

Every such objection shall be made to the competent authority, namely, Prant Officer Savli, Taluka Seva Sadan office Savli and Prant Officer Waghodiya, Taluka Seva sadan office Dabhoi, District Vadodara, in writing and shall set out the grounds thereof and the competent authority shall give the objector an opportunity of being heard, either in person or by legal practitioner and may. After hearing all such objections and after making such further enquiry, if any as the competent authority thinks necessary, by order, either allow or disallow the objections;

Any order made by the competent authority under sub-section (II) of section 20(D) of the said act shall be final.

The land plans and other details of the land covered under this notification are available and can be inspected by the interested person at the aforesaid office of the competent authority.

**SCHEDULE**

Brief description of the land to be acquired with or without structure for the Special Railway Project, namely: Gauge Conversion of Dabhoi - Samlaya including Samlaya Railway fly over bridge and Lotana bye pass line Project in the state of Gujarat.

**State: GUJARAT**

**District: Vadodara**

Sr.No.	New Survey Number	Type of Land	Nature of Land	Area of Land to be Acquire (in Sqm)
<b>Village: Gangadia</b>		<b>Taluka: Savli</b>		
1	106	Private	Agriculture	2414
2	91/2	Private	Agriculture	1017
3	91/1	Private	Agriculture	5542
4	9	Private	Agriculture	2729
5	5	Private	Agriculture	4252
6	79/61	Private	Agriculture	4692
7	79/66/b	Private	Agriculture	3642
8	79/65/b	Private	Agriculture	2911
9	79/63/b	Private	Agriculture	4461
10	79/60/b	Private	Agriculture	5086
11	79/57/b	Private	Agriculture	840
12	47/3	Private	Agriculture	361
13	79/59/b	Private	Agriculture	6385
14	79/58/b	Private	Agriculture	5465
15	104	Private	Agriculture	1248
16	105	Private	Agriculture	1262
17	99/1	Private	Agriculture	1315
18	41	Private	Agriculture	12
19	61	Private	Agriculture	73
20	55/1	Private	Non-Agriculture	575
21	91/1/a	Private	Agriculture	10
22	79/3/1	Private	Agriculture	2232
23	35	Private	Agriculture	317
24	50	Private	Agriculture	3160
25	49/1	Private	Agriculture	1011
26	54	Private	Agriculture	2476
27	82/9	Private	Agriculture	588
28	169	Private	Agriculture	5059
29	168	Private	Agriculture	9278
30	167	Private	Agriculture	3964
31	166	Private	Agriculture	4187
32	162	Private	Agriculture	698
33	157/2	Private	Agriculture	4941
34	150	Private	Agriculture	670
35	139	Private	Agriculture	2427
36	352	Private	Agriculture	2733
37	353/A	Private	Agriculture	753

38	274/1	Private	Agriculture	619
39	274/2	Private	Agriculture	737
40	349	Private	Agriculture	663
41	157/1	Private	Agriculture	798
42	298	Private	Agriculture	1785
43	383	Private	Agriculture	5338
44	354/A	Private	Agriculture	549
45	144/1	Private	Agriculture	1097
46	145/1	Private	Agriculture	796
47	149/1	Private	Agriculture	2160
48	281/A	Private	Agriculture	2263
49	281/C	Private	Agriculture	217
50	170	Private	Agriculture	932
51	165	Private	Agriculture	1712
52	113	Private	Agriculture	749
53	114	Private	Agriculture	1877
54	114/1	Private	Agriculture	2529
55	114/2	Private	Agriculture	3541
56	163/1	Government	Agriculture	859
57	344	Government	Agriculture	335
58	299	Government	Agriculture	12992
59	Canal	Government	-	4389
60	Road	Government	-	1137
61	281/b	Government	-	1048
62	353/b	Government	-	82
63	354/b	Government	-	481
64	36	Government	-	9818
65	Kans	Government	-	5671
<b>Total Sqm</b>				<b>163960</b>
<b>Village: Lotna</b>		<b>Taluka: Savli</b>		
1	135/1/a	Private	Agriculture	2008
<b>Total Sqm</b>				<b>2008</b>
<b>Village: Ghantiyad</b>		<b>Taluka: Savli</b>		
1	220	Private	Agriculture	900
<b>Total Sqm</b>				<b>900</b>
<b>Village: Garadhiya</b>		<b>Taluka: Savli</b>		
1	55	Private	Agriculture	1500
2	617	Private	Agriculture	100
3	59	Private	Agriculture	1600
<b>Total Sqm</b>				<b>3200</b>

[F. No. E-379287-09]

RAJESH SRIVASTAVA, Chief Project Manager/C-I